

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CARGOWING LOGISTICS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Cargowings Logistics Limited
2.	Date of incorporation of corporate debtor	22-06-2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U60231TN2012PLC086461
5.	Address of the registered office and principal office (if any) of corporate debtor	D.No.37, (No.18) Lokesh Towers, first floor, Kodambakkam High Road, Nungambakkam, Chennai.600034.
6.	Date of closure of Insolvency Resolution Process	22-10-2024
7.	Liquidation commencement date of corporate debtor	23-10-2024
8.	Name and registration number of the insolvency professional acting as liquidator	Dr. MADURAI SUNDARAM SANKAR, IBBI/IPA-001/IP-P00770/2017-2018/11315
9.	Address and e-mail of the liquidator, as registered with the Board	A 1206 S&S SARVAM, 200 FEET PALLAVARAM THURAIPAKKAM RADIAL ROAD, PALLIKRANAI, CHENNAI 600100. m.s.sankar@outlook.com
10.	Address and e-mail to be used for correspondence with the liquidator	Dr. M.S. Sankar, Shop No.332, Plaza Centre, 129, Cathedral Garden Road, Chennai 600006. cargowing.liquid@yahoo.com
11.	Last date for submission of claims	21-11-2024

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the M/s. **Cargowings Logistics Limited** on 23-10-2024 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of Cargowings Logistics Limited are hereby called upon to submit their claims with proof on or before 21-11-2024, to the liquidator at the address mentioned against item No.10.

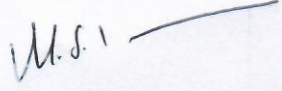
Dr. M.S. SANKAR
IBBI/IPA-001/IP-
P00770/2017-2018/
11315
CHENNAI 600 100
INSOLVENCY RESOLUTION PROFESSIONAL

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Dr. Madurai Sundaram Sankar

Date and place: : 26-10-2024 Chennai.


Dr. MADURAI SUNDARAM SANKAR
Insolvency Resolution Professional
Reg.No.IBBI/IPA-001/IP-P00770/2017-2018/11315